

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:572
ANSWERED ON:02.03.2007
PENDING CASES UNDER COMPANIES ACT
Khair Shri Chandrakant Bhaurao

Will the Minister of COMPANY AFFAIRS be pleased to state:

:

- (a) the number of pending cases in various courts in the country on account of violation of various provisions of the Companies Act;
- (b) the average time taken in disposal of these cases; and
- (c) the steps being taken by Government for expediting the prosecution proceedings?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) A total of 45705 prosecutions launched under Companies Act, 1956 were pending as on 31.3.2006.
- (b) & (c) The average time taken for disposal of individual cases depends upon the nature of offence and the judicial process associated with prosecution. The Government takes legal action in such cases from time to time through appropriate submissions before the courts.